

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR KUNDAN SUPPLIERS PRIVATE LIMITED OPERATING IN WHOLESALE TRADE AND COMMISSION TRADE AT KOLKATA (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN/CIN/LLP No. Kundan Suppliers Private Limited (CIN : U51909WB2010PTC149444)
2	Address of the registered office Hindusthan Park, Ground Floor, Kolkata WB - 700029
3	URL of website NA
4	Details of place where majority of fixed assets are located One semi-commercial unit having covered area of about 4050.63SQ. Sq. ft. corresponding to that super built-up area Unit no. 2C (measuring about 1714 Sq. ft.), Unit no. 2D (measuring about 1730 Sq. ft.) and Unit no. 2E (measuring about 1730 Sq. ft.), under R.A. Dag no. 59/1200 (p), 59/1202(p), 59/1202 (p) L.R. DAG No. - 18(p), 19(p), 24(p), L.R. Khatian No. - 1927, Mouza- Prasastha, J.L. No.- 029, P.S. Domjur, Under Mohiary II, Gram Panchayat, District- Howrah."
5	Installed capacity of main products/services The company is not in operation and there is only one semi-commercial unit as mentioned above
6	Quantity and value of main products/services sold in last financial year There is no value of product/services
7	Number of employees/ workmen There are no employees/workmen
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, and relevant dates for subsequent events of the process are available at: Please write email to: cirp.kundansuppliers@gmail.com to seek further details about the Corporate Debtor.
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: Please write email to: cirp.kundansuppliers@gmail.com to seek further details about the Corporate Debtor.
10	Last date for receipt of expression of interest 20.05.2023
11	Date of issue of the provisional list of prospective resolution applicants 30.05.2023
12	Last date for submission of objections to the provisional list 04.06.2023
13	Process email id to submit EOI Cirp.kundansuppliers@gmail.com
SD/- Ajay Kumar Agarwal, Interim resolution professional, Regd. no.: IBBI/PA-001/IP-P-02339/2021-2022/13540 Communication Email ID: cirp.kundansuppliers@gmail.com Regd. Add: 12/1 Satyendra Nath Majumdar Sarani Manohar Pukur Road, Kolkata-700026 Date : 05.05.2023 AFA Number: AA1/13540/02/020324/105520 dt 03.03.2023 valid till 02.03.2024 Place : Kolkata Regd. Email ID: akassociates1988@gmail.com	